

ITEM NO.22

Court 7 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).575/2021

DR. SUBHASH VIJAYRAN

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.63285/2021-PERMISSION TO APPEAR AND ARGUE
IN PERSON and IA No.63284/2021-APPLICATION FOR EXEMPTION FROM
FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 28-06-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

UPON hearing the petitioner in-person the Court made the
following

O R D E R

In view of the letter circulated by the petitioner
in-person, list the matter after one week.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master